

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

I.A. No. 38418 of 2019

IN

CIVIL APPEAL NO. 13394 OF 2015

IN THE MATTER OF:

PACL LIMITED

APPELLANT (S)

VERSUS

SECURITIES AND EXCHANGE
BOARD OF INDIA.

RESPONDENT(S)

APPLICATION FOR DIRECTION

PAPER BOOK

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